THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated ___ April, 2017

No. HCM. II/58/2016-Estt/ All the learned Advocates who have submitted their willingness to subscribe for printed copy of cause list for the year 2017-2018 on payment, are requested to deposit the subscription fee for the period ending 31.03.2017 amounting to Rs. 800/- (Rupees eight hundred only), through Treasury Challan under the Head of Accounts "0070 – other administrative service 01 Admn. Of Justice – 800 – other receipts", and furnish a copy of the same to the undersigned on or before 28th April, 2017.

In continuation of the notices issued on the subject, it is further notified that printed copies of cause list shall now be available for the Advocates who have expressed willingness to subscribe on payment provided they make the deposit and furnish a copy as aforesaid.

The subscribers are requested to make arrangements for collecting their copies of cause lists from the Enquiry Counter which is on the ground floor of the High Court of Meghalaya.

By Order,

REGISTRAR GENERAL

Memo No. HCM II/58/2016-Estt/ 1372-14

Dated 18 April, 2017

Copy to:-

- The Joint Registrar-cum-Secretary to the Hon'ble Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S. to Hon'ble Mr. Justice S.R. Sen, Judge, High Court of Meghalaya, Shillong.
- 3. The P.S. to Hon'ble Mr. Justice V.P. Vaish, Judge, High Court of Meghalaya, Shillong.
- 4. The Registrar, High Court of Meghalaya, Shillong.
- 5. The Deputy Registrars, High Court of Meghalaya, Shillong.
- 6. The Assistant Registrars, High Court of Meghalaya, Shillong.
- 7. The Chief Librarian, High Court of Meghalaya, Shillong.
- 8. The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the Notification on the High Court website.
- 9. The Superintendent (Judl), High Court of Meghalaya, Shillong.
- 10. The Chief Senior Translator (I/C Stationery), High Court of Meghalaya, Shillong.
- 11. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 12. The Court Officer, High Court of Meghalaya, Shillong.

- 13. The Court Masters, High Court of Meghalaya, Shillong.
- 14. The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.
- 15. The President/Secretary of High Court Bar Association.
- 16. The President/Secretary of Shillong Bar Association.
- 17. Notice Board
 - 18. Office file

REGISTRAR GENERAL